

**IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH**  
**Statement showing Category-wise Institution, Disposal and Pendency of main cases for the month of FEBRUARY 2019**

Description of Cases	Opening Balance of the month	Total Institution during the month	Total Disposal during the month	Closing Balance of the month
<b>CIVIL CASES</b>				
Regular First Appeal	32380	374	685	32069
Execution First Appeal	46	1	1	46
Regular Second Appeal	50570	421	646	50345
Execution Second Appeal	385	2	5	382
First Appeal from Order (MACT)	45695	681	666	45710
First Appeal from Order (Misc)	6433	108	106	6435
First Appeal from Order (Matrimonial)	2053	53	40	2066
Petition U/S 24 of HMA	0	0	0	0
Second Appeal from Order	359	8	3	364
Civil Revision	13029	661	649	13041
Civil Writ Petition	66077	2563	2448	66192
Letters Patent Appeal	3429	240	140	3529
Election Petitions	18	0	0	18
Recreminatory	1	0	0	1
Application in Election Petition	17	0	0	17
Probate	5	0	0	5
Matrimonial Reference	0	0	0	0
Income Tax Cases	2	0	0	2
Income Tax Appeals	1536	20	31	1525
Sales Tax Reference	2	0	0	2
Sales Tax Cases	0	0	0	0
Sales Tax Appeal	26	2	2	26
Wealth Tax Cases	0	0	0	0
Wealth Tax Appeal	34	0	0	34
Gift Tax Cases	0	0	0	0
Gift Tax Appeal	11	0	0	11
Estate Duty Cases	0	0	0	0
Central Custom Excise Salt/ Custom Appeals	13	0	1	12
Central Excise Cases	0	0	0	0
Central Excise Act	97	6	10	93
Interest Tax Appeals	0	0	0	0
Vat Appeals	274	14	23	265
General Vat Reference	0	0	0	0

Vat Revisions	5	0	0	5
Vat Case	0	0	0	0
Central Excise Salt Reference/Gold Control Reference/Income Tax Reference/Wealth Tax Reference/Gift Tax Reference/Excise Duty Reference	69	0	0	69
Civil Reference	5	0	0	5
Civil Original	17	0	1	16
Civil Contempts	4963	376	448	4891
Contempt Appeal Civil Petition	15	1	0	16
Arbitration Cases	477	20	24	473
Execution Liquidation	0	0	0	0
Company Appeals	45	0	1	44
Company Petitions	331	0	1	330
X-Objection	1896	30	25	1901
Transfer Application	630	90	167	553
Review Applications	1097	65	60	1102
Civil Suit - Original Side	1	0	0	1
<b>Total of Civil Cases</b>	<b>232043</b>	<b>5736</b>	<b>6183</b>	<b>231596</b>
<b>CRIMINAL CASES</b>				
Criminal Appeal - DB	12685	93	58	12720
Criminal Appeal - DB Acquital	986	134	4	1116
Criminal Appeal - SB	41383	307	67	41623
Criminal Appeal - SB Acquital	666	36	2	700
Criminal Revision	14302	225	232	14295
Criminal Revision (Family)	757	54	40	771
Criminal Writ	257	61	119	199
Murder Reference	11	1	0	12
Contempt Appeals (Criminal)	26	2	0	28
Criminal Main Misc	27590	4601	4797	27394
Criminal-Complaint-OJ	0	1	0	1
Pet. U/s 378 (3&4)	7587	118	72	7633
Criminal Reference	1	0	0	1
<b>Total of Criminal Cases</b>	<b>106251</b>	<b>5633</b>	<b>5391</b>	<b>106493</b>
<b>Total of Main Cases (Civil &amp; Criminal)</b>	<b>338294</b>	<b>11369</b>	<b>11574</b>	<b>338089</b>

**Note:** Institution includes 58 cases of Remand back and restored cases.